

**Chief Justice's Court**

**Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 810 of 2020**

**Petitioner :- Ashwin Duggal And 4 Others**

**Respondent :- State of U.P. and Another**

**Counsel for Petitioner :- Ankur Azad, Shashwat Anand**

**Counsel for Respondent :- C.S.C.**

**Hon'ble Govind Mathur, Chief Justice**

**Hon'ble Saumitra Dayal Singh, J.**

Learned counsel appearing on behalf of the petitioners wants to withdraw this petition for writ with liberty to file fresh petition.

The petition for writ is dismissed with liberty as prayed for.

**Order Date :- 31.8.2020**

**S.Chaurasia**

**(Saumitra Dayal Singh, J.) (Govind Mathur, C.J.)**